IN THE SUPREME COURT OF INDIA

INHERENT JURISDICTION

REVIEW PETITION (Crl.) NO. OF 2021 (Diary No.19780 of 2021) IN SPECIAL LEAVE PETITION (Crl.) NO.4083 OF 2020

Smt. Kiran Devi

...Petitioner(s)

versus

Ravindra Kumar Yadav

...Respondent(s)

<u>O R D E R</u>

Delay of 17 days in preferring the Review Petition is condoned.

The order dated 9.7.2021 was passed after considering the rival submissions and in the peculiar facts and circumstances of the case.

We have gone through the contents in the Review Petition and do not find any error apparent on record to justify interference.

This Review Petition is, therefore, dismissed.

.....J. [Uday Umesh Lalit]

.....J. [Ajay Rastogi]

.....J. [Aniruddha Bose]

New Delhi; November 16, 2021.